Sr. No. 04

HIGH COURT OF JAMMU AND KASHMIR **AT JAMMU** (Through Virtual Mode)

EMG-Bail App No. 06/2020

Virinder Kumar Jandial

... Applicant/Petitioner

Through :- Mr. G.S Thakur, Advocate.

v/s

UT of Jammu and Kashmir and anr. ...Non-applicant(s)/Respondent(s)

Through :- Mr. Sudesh Magotra, Dy. A.G

HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE **Coram: ORDER**

Learned counsel for the respondents seeks one more opportunity to file objections to the bail application by the next date. Prayer is granted. COURT

List on 20.05.2020.

In the meantime, in the event of arrest of the applicant in F.I.R No. 33/2020 registered with Police Station, Ramnagar, District Udhampur, he shall be released on bail subject to furnishing of bail bond and surety bond to the tune of Rs. 50,000/- each to the satisfaction of the I/O of the case. The applicant is directed to join the investigation within three days. The applicant shall not tamper with the evidence in any manner.

> (PUNEET GUPTA) JUDGE

Jammu 04.05.2020 Pawan Chopra